

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
STARRED QUESTION NO. 274
TO BE ANSWERED ON THE 20/12/2024

**INSTITUTIONAL MONETARY AND REGULATORY SUPPORT TO TOBACCO
GROWERS**

*274. SHRI BHUBANESWAR KALITA

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether there is any institutional monetary and regulatory support provided by Government for the tobacco growers for alternate cropping or alternate livelihood;
- (b) if so the details thereof;
- (c) whether there is any development scheme for promoting tobacco crop alternatives for tobacco farmers in the country; and
- (d) if so, whether there is any budget allocated for the same, if so, the details thereof?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI SHIVRAJ SINGH CHOUHAN)

- (a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN RESPECT OF PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. 274 FOR 20/12/2024 REGARDING “INSTITUTIONAL MONETARY AND REGULATORY SUPPORT TO TOBACCO GROWERS”.

(a) & (b): The Department of Agriculture & Farmers Welfare (DA&FW) is implementing Crop Diversification Programme (CDP) under Pradhan Mantri - Rashtriya Krishi Vikas Yojana (PM-RKVV) in 10 tobacco growing states namely Andhra Pradesh, Bihar, Gujarat, Karnataka, Maharashtra, Odisha, Tamil Nadu, Telangana, Uttar Pradesh and West Bengal to encourage farmers to shift to alternative crops/cropping system since 2015-16. Under CDP, the tobacco growing states have been given the flexibility to take suitable activities / interventions to shift from tobacco crops to alternative agricultural / horticultural crops, as per the cost norms approved under any centrally sponsored schemes/state schemes.

(c): In addition to CDP, the Government of India is also providing flexibility to the states for state specific needs/priorities under PM-RKVV and the states can promote crop diversification under PM-RKVV with the approval of State Level Sanctioning Committee (SLSC). The DA&FW also implements various crop development programmes such as the National Food Security & Nutrition Mission (NFSNM) on Rice, Wheat, Pulses, Shree Anna (millets), Coarse Cereals and Commercial Crops (Cotton, Jute & Sugarcane), National Mission on Edible Oil (NMEO)-Oilseeds, Mission for Integrated Development of Horticulture (MIDH) etc. for promotion of agricultural / horticultural crops.

(d): The budgetary allocation is Rs.10.00 crore as Central Share under CDP for replacing tobacco farming during the year 2024-25.
